

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---------------------------------|------------------|-----------------|---|-------------------------|
| HEARING | | | | |
| 1 | SEBI SPL CASE | 100316/2014 | Securities and Exchange Board of India Vs MS. Soundcraft Industries Ltd. | |
| 2 | SEBI SPL CASE | 100317/2014 | Securities and Exchange Board of India Vs MS Kolar share Pvt. Ltd | |
| 3 | SEBI SPL CASE | 100006/2015 | Securities and Exchange Board of India Vs Ford Brothers Capital Services Ltd | Sharad Bansode |
| 4 | SEBI SPL CASE | 100168/2015 | Securities and Exchange Board of India Vs Ashish P. Shah. | |
| 5 | SEBI SPL CASE | 100234/2015 | Securities and exchange Board of India Vs Rajesh C. Talsania | |
| STATEMENT US 313 CR.P.C. | | | | |
| 6 | SEBI SPL CASE | 100235/2014 | Securities and Exchange Board of India Vs Anil Dashrathlal Modi | |
| 7 | SEBI SPL CASE | 100092/2015 | Securities and Exchange Board of India Vs Mangalaben A. Doshi. | |
| EVIDENCE | | | | |
| 8 | SEBI SPL CASE | 100096/2014 | Securities and Exchange Board of India Vs Fanky Texofood Industries Ltd. and Ors. | |
| 9 | SEBI SPL CASE | 100310/2014 | Securities and Exchange Board of India Vs Mangalaben A. Doshi | |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 10 | SEBI SPL CASE | 100167/2015 | Securities and Exchange Board of India Vs Tushar Sharadbha Jhaveri | |
| <u>ORDER</u> | | | | |
| 11 | SEBI MA | 100358/2020 | Meena Vijay Shah Vs The SEBI | Rajesh H. Jain |
| <u>DOCUMENTS</u> | | | | |
| 12 | SEBI SPL CASE | 100209/2014 | Securities and Exchange Board of India Vs Jhaveri Securities and 1 Anr. | |
| 13 | SEBI SPL CASE | 100270/2014 | Securities and Exchange Board of India Vs Tushar s. Jhaveri | |
| 14 | SEBI SPL CASE | 100302/2014 | Securities and Exchange Board of India Vs Tushar Jhaveri | |
| (Main Matter SEBI MA/0100060/2014) | | | | |
| <u>STAYED BY HONBLE HIGH COURT</u> | | | | |
| 15 | SEBI SPL CASE | 100110/2014 | Securities and Exchange Board of India Vs Agro Links Ltd. and Anr. | |
| 16 | SEBI SPL CASE | 100182/2014 | Securities and Exchange Board of India Vs Kvee Rajenthiran, Director Aurknit Exports - Inida Ltd. and Ors. | |
| 17 | SEBI SPL CASE | 100032/2016 | SECURITIES AND EXCHANGE BOARD OF INDIA Vs FIRST GLOBAL STOCK BROKING PVT.LTD. | |
| <u>REPLY/SAY</u> | | | | |
| 18 | SEBI SPL CASE | 100229/2015 | Securities and exchange Board of India Vs Bhupali Securities and 2 others | |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------------------|------------------|-----------------|--|-------------------------|
| 19 | SEBI SPL CASE | 100245/2015 | Securities and exchange Board of India Vs Coverage and consultants Ltd. and 2 others | |
| 20 | SEBI SPL CASE | 100004/2017 | Securities and Exchange Board of India ... Complainant Vs M/s Yashraj Containeurs Limited and 6 ors. | |
| <u>APPEARANCE</u> | | | | |
| 21 | SEBI SPL CASE | 100193/2015 | Securities and Exchange Board of India Vs Enkay Texofood Industries Limited and five others | |
| 22 | SEBI SPL CASE | 100071/2016 | Securities and Exchange Board of India ... Complainant Vs Deccan Chronicle Holding Ltd. and 6 ors. | |
| 23 | SEBI SPL CASE | 100019/2018 | SECURITIES AND EXCHANGE BOARD OF INDIA Vs ROONGTA RISING STOCK PVT LTD....OTH 49 | pp |
| 24 | SEBI SPL CASE | 100005/2019 | SEBI Vs SUNIL PUROHIT | PP |
| 25 | SEBI SPL CASE | 100027/2019 | SEBI Vs ABHAY RAM DAHIYA AND ANOTHER 01 | PP |
| 26 | SPL.CASE | 227/2020 | SEBI Vs SANTOSH NARVEKAR | pp |
| 27 | BAIL APPLN NDPS | 100760/2020 | The State- ANC Worli Unit Vs Fatima Shahalam Shaikh @ Khala | SPP Ayaz Khan |

(Main Matter REMAND APPLN NDPS/0101392/2019)

STEPS

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------|------------------|-----------------|---|-------------------------|
| 28 | SEBI MA | 100038/2016 | THE STATE OF SECURITIES AND EXCHANG BOARD OF INDIA. Vs MILIND MHATRE | |
| 29 | SEBI MA | 101253/2018 | Securities and Exchange Board Of India Vs DSQ Holdings Ltd and Others | |
| 30 | SPL.CASE | 269/2020 | SEBI Vs SURESH MOTWANI AND ORS.10 | PP |
| 31 | SPL.CASE | 270/2020 | SEBI Vs SUVIDHA SHARES AND SECURITIES AND ANR.01 | PP |
| 32 | SPL.CASE | 271/2020 | SEBI Vs RAJKUMAR CHAINARAI BASANTANI | PP |
| 33 | SPL.CASE | 234/2020 | SEBI Vs MANDU INDUSTRIES LTD. (MIL).....3 OTH | PP |
| 34 | SPL.CASE | 235/2020 | SEBI Vs V.RAO BATHINA.....ORS | PP |
| <u>REPORT</u> | | | | |
| 35 | SESSIONS CASE | 100397/1985 | The State Tilk Nagar P. Stn Vs Anant Mahadev Bhalerao | |
| 36 | SESSIONS CASE | 100597/1987 | State -Malad P.Stn Vs Rajan @ Rajendra Anant Amberkar and Oth | APP |
| 37 | SESSIONS CASE | 101175/1989 | State-Agripada P.stn Vs Jogi Pananalal Maheshkar | APP |
| 38 | SESSIONS CASE | 100114/1994 | State Sewree P S Vs Mohd.Yunus Yusuf Khan DF | |
| 39 | SESSIONS CASE | 101179/1988 | StateD. N. Nagaar P.S. Vs Gangadhar Sanjeeva Shetty 3 | A.P.P. |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------|------------------|-----------------|--|-------------------------|
| 40 | SESSIONS CASE | 100912/1993 | The State Vakola P. Stn. Vs Nambiraj @ Nabi Armogam Kolar Ors. | |
| 41 | SPL.CASE | 100259/2006 | SECURITIES EXCHANGE BOARD OF INDIA Vs SHRI R. SHIVGURUNATHAN | |
| 42 | SPL.CASE | 100229/2006 | SECURITIES EXCHANGE BOARD OF INDIA Vs VIMAL RAJ MATHUR | |
| 43 | SEBI SPL CASE | 100010/2014 | Securities and Exchange Board of India Vs Naresh N. Shah | |
| 44 | SEBI SPL CASE | 100022/2014 | Securities and Exchange Board of India Vs Shivaji Estate Livestock and Farms Pvt Ltd. and Ors. | |
| 45 | SEBI SPL CASE | 100030/2014 | Securities and Exchange Board of India Vs Bapba Investments and Consultancy Services Pvt. Ltd. | |
| 46 | SEBI SPL CASE | 100052/2014 | Securities and Exchange Board of India Vs Gujarat Fun N Water Part Ltd. and Ors. | |
| 47 | SEBI SPL CASE | 100057/2014 | Securities and Exchange Board of India Vs Ms. M.S. Securities | |
| 48 | SEBI SPL CASE | 100067/2014 | Securities and Exchange Board of India Vs Shri. Hari Singh Champawat and Ors. | |
| 49 | SEBI SPL CASE | 100073/2014 | Securities And Exchange Board of India Vs Shri. Keshar Singh Rathore | |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------|------------------|-----------------|---|-------------------------|
| 50 | SEBI SPL CASE | 100081/2014 | Securities and Exchange Board of India Vs Vatsa Corporation Ltd and Ors. | |
| 51 | SEBI SPL CASE | 100085/2014 | Securities and Exchange of India Vs Ms. Deep Sangeet Plantation Ltd. and Ors. | |
| 52 | SEBI SPL CASE | 100097/2014 | Securities and Exchange Board of India Vs Shri. Naganbhai M. Patel Directdor of Ms Kengold India Ltd. and Ocear Foods Ltd. | |
| 53 | SEBI SPL CASE | 100116/2014 | Securities And Exchange Board of India Vs Ms. MUR Real Estate Agrotech Ltd. and Ors. | |
| 54 | SEBI SPL CASE | 100122/2014 | Securities and Exchange Board of India Vs Viswapriya Financial Services and Securities Ltd. and Anr. | |
| 55 | SEBI SPL CASE | 100142/2014 | Securities and Exchange Board of India Vs Ms.Siby and Co. | |
| 56 | SEBI SPL CASE | 100146/2014 | Securities and Exchange Board of India Vs Ms. Satpura Hire Purchase and Plantations Ltd. and Ors. | |
| 57 | SEBI SPL CASE | 100150/2014 | Securities and Exchange Board of India Vs Ms. Satpura Plantations Ltd and Ors | |
| 58 | SEBI SPL CASE | 100186/2014 | Securities and Exchange Board of India Vs Vatsa Corporation Ltd. and Ors. | |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 59 | SEBI SPL CASE | 100189/2014 | Securities and Exchange Board of India Vs Aashi Pharmahem Ltd and Ors. | |
| 60 | SEBI SPL CASE | 100194/2014 | Securities and Exchange Board of India Vs Shaw Wallace and Company Ltd. and Ors. | |
| 61 | SEBI SPL CASE | 100244/2014 | Securities and Exchange Board of India Vs R. C. Overseas Pvt. Ltd. and ors | |
| 62 | SEBI SPL CASE | 100318/2014 | Securities and Exchange Board of India Vs Ami Computers I Ld. | |
| 63 | SEBI SPL CASE | 100323/2014 | Securities and Exchange Board of India Vs Pillaiyar Pattiyar Textiles Ltd. and Anr. | |
| 64 | SEBI SPL CASE | 100329/2014 | Securities and Exchange Board of India Vs Kailash Chandra Gupta | |
| 65 | SEBI SPL CASE | 100392/2014 | Securities and Exchange Board of India Vs Vinod Hingorani Chairman of Kolar Biotech ltd. | Arun Kumar |
| (Main Matter SEBI MA/0100119/2014) | | | | |
| 66 | SEBI SPL CASE | 100405/2014 | Securities and Exchange Board of India Vs Sunday Exports Ltd and 5 others. | Anamika Ahir |
| (Main Matter SEBI MA/0100209/2014) | | | | |
| 67 | SESSIONS CASE | 100856/1987 | The State Dharavi P.S. Vs Murgan Jagdish Pille and ors | |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 68 | SEBI SPL CASE | 100049/2015 | Securities and Exchange Board of India Vs Ma Dharmendra Industries Ltd and 3 ors. | |
| (Main Matter SEBI MA/0100094/2014) | | | | |
| 69 | SEBI SPL CASE | 100152/2015 | Securities and Exchange Board of India Vs Synthetics and Chemicals Ltd., and 3 others. | |
| 70 | SEBI SPL CASE | 100199/2015 | Securities and exchange Board of India Vs Shri Rajesh Jain | |
| 71 | SEBI SPL CASE | 100205/2015 | Securities and exchange Board of India Vs Malar Share Shoppe Ltd | |
| 72 | SEBI SPL CASE | 100257/2015 | Securities and Exchange Board of India Vs Liberty Stocklinks Pvt., Ltd., and Vikas Mehta, Sunil Sharma. | |
| (Main Matter SEBI MA/0100153/2014) | | | | |
| 73 | SEBI SPL CASE | 100016/2016 | Securities and Exchange Board of India Vs M/s. Anmol Plantation Ltd. and others. | |
| 74 | SEBI SPL CASE | 100007/2017 | Securities and Exchange Board of India.....complainant Vs Bhavani Portfolio Pvt. Ltd....and 2ors | |
| 75 | SEBI SPL CASE | 100001/2018 | SECURITIES AND EXCHANGE BOARD OF INDIA Vs NIKUNJ BABULAL CHORADIYA | |
| 76 | SEBI SPL CASE | 100013/2018 | SECURITIES AND EXCHANGE BOARD OF INDIA Vs ANAND KUMAR CHAURASIA.....AND 15ORS | pp |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------|------------------|-----------------|--|-------------------------|
| 77 | SEBI SPL CASE | 100017/2018 | Securities and Exchange Board Of India Vs M/S. SANMAY TRADING PRIVATE LIMITED AND ORS.04 | |
| 78 | SEBI SPL CASE | 100021/2019 | SECURITIES AND EXCHANGE BOARD OF INDIA Vs MAHENDRA KUMAR PANCHAL | pp |
| 79 | SEBI SPL CASE | 100022/2019 | SECURITIES AND EXCHANGE BOARD OF INDIA Vs MAHENDRA KUMAR PANCHAL | pp |